

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 31/(MAH)/2017
MA No. 444/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: Gupta Coal India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	AMI JAIN,	ADU FOR RP	
	Abhay Mannohane	Resolution Professional	

2.	ASHISH PRASZ	Advocate i/b Ash & Dhia Associates (adv. for estate management)	
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3.	Zal Anshyarajina a/w Sachin Mandlik a/w Jaideep Khattar a/w Shayan Deshpande	Advocates for Applicant (Mangalam Cement) i/b Khattar & Co	
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ORDER

MA 444/2017 in CP No.31/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 8.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)